

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, DELHI

ORDER

In partial modification of this Office Order No. E12648-12665/DJ/P&T/Admn/Lockdown/RADC/2020, Sh. Vikas Verma, JA, EC: 554554232 is hereby directed to work in Computer Branch also in addition to the work of Judicial Branch till further orders.

Non compliance of this order shall be viewed seriously.

-Sd-
(SUJATA KOHLI)
Principal District & Sessions Judge – cum-
Spl. Judge (PC Act), CBI, RADC, Delhi

No E12884-12898 /F.7/DJ/P&T/Admn/LD/RADC/2020
Copy forwarded to :

Dated, Delhi the 9.9.2020

1. Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi
2. Ld. Officer-in-Charge, Administration Branch, RADC, Delhi
3. The DDO, Central District, Tis Hazari Courts, Delhi for information & necessary action.
4. The Administrative Officer (J), Admn. II, Delhi for information & necessary action.
5. The Branch Incharge of the concerned branch, RADC.
6. The Branch Incharge, Computer Branch, RADC for being uploaded on the official website.
7. The Concerned Officials.
8. The PS to the undersigned.
9. Dealing Official Leave Seat, RADC, Delhi
10. The Dealing Official T&P – II, Personal File/ACR/Leave/Website Committee/LAYERS Seat, THC, Delhi for information & necessary action.

Spl. Judge (PC Act), CBI, RADC, Delhi

-Sd-
Principal District & Sessions Judge – cum-

